

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER AND SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3578**  
**TO BE ANSWERED ON 23.03.2017**

**Drinking Water Supply in Rural Areas**

**3578. ADV. CHINTAMAN NAVASHA WANAGA:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has reviewed the present implementation of Piped Water Supply (PWS) scheme in the rural areas of the country;
- (b) if so, the details and outcome thereof; and
- (c) the funds allocated for PWS to States during each of the last three years and the current year, State-wise?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) & (b) This Ministry assist the states for improving the coverage of safe drinking water in rural areas through National Rural Drinking Water Programme (NRDWP) under which States Governments are competent to plan, design, approve and implement rural drinking water supply schemes. Currently the focus of the Ministry is on the completion of all ongoing schemes including all piped water supply schemes. The states have been directed to enter the milestone based status of ongoing piped water supply schemes on the Integrated Management Information System (IMIS) of the Ministry. The physical & financial progress of schemes under NRDWP including piped water supply schemes is monitored through National / State level review meetings, conferences and video-conferences. A National Level Review Meeting with Secretaries of State Governments for Rural Drinking Water Supply Departments was held under the chairmanship of Secretary, Ministry of Drinking Water & Sanitation, Government of India on September 9-10<sup>th</sup>, 2016. Similarly, performance of individual states was reviewed during Annual Action Plan (AAP) meetings in Feb-March, 2017 by the Ministry officials.

(c) Under NRDWP funds are released to the States on the basis of a pre-approved criteria which includes population, terrain etc. and not on the basis of the type of schemes to be taken up like PWS scheme. The States have been empowered to choose the type of scheme to be taken up for execution, although they have been asked to go for PWS schemes. The State-wise details of total fund allocated under NRDWP during last three years and current year is at **Annexure**.

**Annexure****Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No- 3578 to be answered on 23.03.2017, amount Rs. in crore**

S.No.	State	2013-14	2014-15	2015-16	2016-17 (as on 20.03.2017)
1	Andaman And Nicobar	1.04	0.86	0.38	0.45
2	Andhra Pradesh	635.44	372.43	156.69	181.02
3	Arunachal Pradesh	218.23	87.21	58.08	101.39
4	Assam	470	501.1	268.26	402.15
5	Bihar	432.38	441.07	229.6	314.97
6	Chhattisgarh	136.13	159.08	63.69	70.65
7	Goa	5.5	4.61	2.08	2.44
8	Gujarat	533.73	509.48	240.13	281.14
9	Haryana	229.46	218.09	97.65	114.71
10	Himachal Pradesh	150.51	131.84	65.2	69.65
11	Jammu And Kashmir	462.43	461.33	199.4	233.29
12	Jharkhand	172.85	169.86	126.85	115.86
13	Karnataka	868.76	623.2	307.62	360.07
14	Kerala	155.58	115.59	52.78	62.54
15	Madhya Pradesh	404.81	397.18	181.76	213.87
16	Maharashtra	788.48	780.06	344.16	413.57
17	Manipur	58.75	90.35	28.98	41.83
18	Meghalaya	92.18	59.61	30.52	42.02
19	Mizoram	38.41	42.43	17.71	25.33
20	Nagaland	61.31	108.19	39.27	37.93
21	Odisha	244.25	205.69	96.9	114.99
22	Puducherry	1.59	1.62	0.74	0.86
23	Punjab	96.89	93.88	39.77	46.02
24	Rajasthan	1231.05	1194.46	547.17	1114.56
25	Sikkim	16.88	30.38	10.64	14.77
26	Tamil Nadu	304.63	367.36	169.5	157.6
27	Telangana	-	200.65	88.77	117.03
28	Tripura	59.29	62.06	28.07	39.48
29	Uttar Pradesh	923.18	1006.43	477.69	653.77
30	Uttarakhand	159.66	135.01	63.57	90.87
31	West Bengal	490.63	436.53	199.68	438.91
<b>Total</b>		<b>9444.03</b>	<b>9007.64</b>	<b>4233.31</b>	<b>5873.74</b>